

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO- 781
TO BE ANSWERED ON- 26/07/2023

OPENING OF EKLAVYA MODEL RESIDENTIAL SCHOOLS

781 SHRI NARESH BANSAL:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether all the schools established under EMRS are functional;
- (b) if so, the details thereof, State and UT-wise;
- (c) whether Ministry is planning to start new schools for Uttarakhand, if so, the details thereof;
- (d) whether the Ministry has adopted the recommendations of the Standing Committee on EMRS over land requirements and population criteria; and
- (e) if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) & (b): In 2019, the Ministry has revamped Eklavya Model Residential School (EMRS) scheme. Under the new central sector scheme 452 EMRS will be setup. With 288 schools already sanctioned under the old scheme, the Ministry has set the target of setting 740 EMRS by 2026. As on date, administrative approval for setting up 694 schools has been given, where state has provided suitable land. Out of these, 401 EMRSs are functional. The State/UT wise details of EMRSs sanctioned and functional are at **Annexure**.

As it takes about 2 years to complete construction of a school after administrative and financial sanction is given, the states have been advised to make school functional from suitable alternate building with taking teachers on deputation or hiring retired teachers, as National Education Society for Tribal Students (NESTS), autonomous organization under Ministry is in process of recruitment of teaching and non teaching staff.

(c): In the State of Uttarakhand, Ministry has sanctioned 3 EMRSs under Article 275(1) and as per guidelines of the revised scheme, 1 new EMRS has been sanctioned in Chakrata Block of Dehradun District. All these 4 schools are reported to be functional as on date.

(d) & (e): The recommendations of the Standing Committee on EMRS over land requirements are incorporated in guidelines of the scheme and Ministry is giving relaxation on merit.

Annexure

Annexure as referred in the reply to part (a) & (b) of Rajya Sabha Unstarred Question No. 781 raised by Shri Naresh Bansal for 26.07.2023 regarding "Opening of Eklavya Model Residential Schools".

Sl. No	State / UT	Sanctioned EMRSs	Functional EMRSs
1	Andhra Pradesh	28	28
2	Arunachal Pradesh	10	3
3	Assam	14	1
4	Bihar	3	0
5	Chhattisgarh	74	73
6	Dadra & Nagar Haveli and Daman & Diu	1	1
7	Gujarat	43	34
8	Himachal Pradesh	4	4
9	Jammu & Kashmir	6	6
10	Jharkhand	89	7
11	Karnataka	12	12
12	Kerala	4	4
13	Ladakh	3	0
14	Madhya Pradesh	70	63
15	Maharashtra	37	37
16	Manipur	21	3
17	Meghalaya	27	0
18	Mizoram	17	6
19	Nagaland	22	3
20	Odisha	106	32
21	Rajasthan	31	30
22	Sikkim	4	4
23	Tamil Nadu	8	8
24	Telangana	23	23
25	Tripura	21	6
26	Uttar Pradesh	4	2
27	Uttarakhand	4	4
28	West Bengal	8	7
	Grand Total	694	401
